

from the All India Federation of Social Welfare Employees' Association; and

(b) if so, what steps Government have taken on those demands?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No such Charter of Demands has been received in the Ministry of Social Welfare.

(b) Does not arise.

Educational problems of students of Cachar District

631. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn towards the academic problems facing the students of Cachar District arising out of the so-called 'Agitation against foreigners';

(b) whether Government have received any note from the Cachar Shiksha Sanrakshan Samiti, Silchar in this regard;

(c) if so, what are the salient points raised in the note; and

(d) what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) Yes, Sir.

(c) In a representation dated September 17, 1981 the Samiti has suggested the following steps:

(i) Holding the High School Leaving Certificate examinations for 1982 in due time.

(ii) Continuance of English as a medium of instructions and examinations in Universities and Colleges;

(iii) Establishment of a Central Regional University in Cachar District; and

(iv) Establishment of a Board of Secondary Education in Cachar.

(d) The steps suggested by the Samiti have been brought to the notice of the Government of Assam for consideration. There is no proposal under Central Government's consideration for the establishment of a Central University in Cachar.

Distribution of cargo among different Ports

632. SHRI ARABINDA GHOSH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the policy and the basis for the distribution of cargo among different Indian Ports?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): As regards import/export of cargo by private parties, it is not the policy of the Government to control the Shippers' choice in the matter of preference of port of import or export. Every ship has a right to call on any port of its choice. However, for planning the import and export of bulk commodities like fertiliser, fertiliser raw material, steel, edible oil, newsprint, cement etc. imported on Government account, a Standing Inter-Ministerial Committee called the "Standing Committee on Rationalised Distribution of Cargo" has been functioning in the Ministry of Shipping and Transport since February, 1978. The role of this Committee is not to impose allocation of cargo but to seek agreed solutions.

Working of hospitals in the capital

633. SHRIMATI MONIKA DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: